

FOREIGNERS (RESTRICTED AREAS) ORDER, 1963

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FOREIGNERS (RESTRICTED AREAS) ORDER, 1963

1G.S.R. 94, dated the 14th January 1963.-In exercise of the powers conferred by section 3 of the Foreigners 1946 read with the foreigners Law (Application and Amendment) Act, 1962, the Central government have by marks the following order, namely.

1. Short title and commencement :-

Every district in the State of Assam :

2 \Definitions

. .-In this Order-

(a) "person of Chinese origin" means a person who, or either of whose parents, or any of whose grand-parents was at any time a Chinese national;

(b) "restricted area" means any of the areas specified in Schedule 1:

(c) "schedule" means a schedule to the order.

3. Restrictions on entry into restricted areas :-

Darjeeling. Cooch Bihar, Jalpaiguri, Malda and West Dinajpur districts of West Bengal ;

4 \ Form of a permit

. .-A permit issued under Paragraph 3 shall be in the form specified in Schedule II, or Schedule II-A, as the case may be and shall contain the following particulars, namely :-

(a) the place of entry into the area specified in Schedule I ;

(b) the place of residence, if any, in the said area :

(c) the period for which the permit shall be valid ; and

(d) the conditions subject to which the permit is granted.

SCHEDULE 1

Restricted Areas

1. . :-

Every district in the State of Assam :

2. . :-

Every district in the State of Meghalaya :

3. . :-

Darjeeling. Cooch Bihar, Jalpaiguri, Malda and West Dinajpur districts of West Bengal ;

4. . :-

The State of Tripura:

5. . :-

The Union Territory of the Andaman and Nicobar Islands.

6. . :-

1 The entire area in Sikkim from the southern border of Sikkim upto the inner line as specified in Schedule 1 to the Foreigners (Protected Areas) Order, 1958.]

1. Added by S.O. 159 E, dated 20.2.1990.

SCHEDULE 2

Permit

<p>[Under Paragraphs 3 and 4 of the Foreigners (Restricted Areas) Order, 1963] Mr./Mrs./Miss..... anational, residing at.....holder of Passport No..... dated..... is hereby permitted to enter the restricted area via.....and to reside in the said area for purposes of..... at place(s) from..... to..... 2. He/She shall, while residing in the said area, comply with the condition specified below. 3.</p>

Mr./Mrs./Miss.....shall not remain in the said area, after the.....unless he/she has obtained the prior permission of the authority who issued the permit. Application for any extension of the period of this permit must be made at least 7 days before its expiry. Place : Signature of Issuing Authority \ \ \ \ \ \ \ \ (Seal)

SCHEDULE 2A

Permit

(for visiting to Darjeeling) Sl.No..... [Under Paragraphs 3 and 4 of the Foreigners (Restricted Areas) Order, 1963] Mr./Mrs./Miss..... a..... national, holder of Passport No. dated.....issued atwho arrived in India aton.....is.....hereby permitted to enter Darjeeling for the purpose of..... and to stay there for a period of seven days from/between.....to/ and.....Mr./Mrs./Miss.....shall not remain In Darjeeling after the expiry of the period allowed by this permit, which shall not be extended in any circumstances. Place : Signature of Issuing Authority \ \ \ \ \ \ \ \ (Seal).